

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 210 of 2014**

Dated : **19<sup>th</sup> October, 2015**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Indian Wind Power Association Maharashtra State Council..... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1

Ms. Ramni Taneja for R-2

**ORDER**

At the request of the learned counsel for the Respondent No.2,  
post the matter for hearing on **2.12.2015**.

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

vt/jps